

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

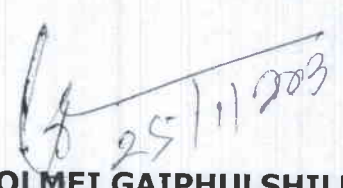
Imphal, the 25th January, 2023

No. HCM/A-94/2022/Estt./ 1097 - : In continuation and subsequent upon the Registry's Advertisement No. HCM/A-94/2022/Estt./15046 dated 26th August, 2022, it is informed to all concerned that with the sudden demise of one incumbent Computer Assistant, the total number of vacant posts in connection with this Recruitment has now increased to 11 (eleven).

The reservation roster of the vacant posts is reproduced below:

| UR | ST | SC | OBC(M) | OBC(MP) | TOTAL |
|----|----|----|--------|---------|-------|
| 5 | 4* | 0 | 1 | 1 | 11 |

* 1 (one) post increase in the total number of Schedule Tribe reserved category.


(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. All the Registrars, High Court of Manipur.
2. All the Jt. Registrars, High Court of Manipur.
3. All the Deputy Registrars/Language Officer (Special Officer), High Court of Manipur.
4. All the Assistant Registrars/Court Managers, High Court of Manipur.
5. The System Analyst, High Court of Manipur
- He is requested to upload the same on the Official Website of this Registry
6. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur – for kind information to His Lordship.
8. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur – for kind information to His Lordship.
9. The Private Secretary to Registrar General, High Court of Manipur.
10. All the Superintendents/Stamp Reporter/Court Officers/System Programmer, High Court of Manipur
11. Notice Board/Concerned File.